

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-233**  
IB-791/ND/2020

**IN THE MATTER OF:**

SHRI RIZWAN KHALEE

....Applicant

**Vs.**

SPICEJET LIMITED

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 11.12.2020**

**CORAM:**

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant

: Kartikeya jain and vivek malik

For the Respondent

: Amit Punj, Advocate

**ORDER**

Due to paucity of time, re-notify the case on 14.01.2021.

- Sd/-

(K.K. VOHRA)  
MEMBER (T)

- Sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)